

1	2	3	4	5
3	Executive Engineer	Assistant Engineer	As deemed fit by the authority	8 yrs. service for Engineering graduates and 10 yrs. service for diploma holders.
4	Assistant Engineer	Sectional Officer	50%	Sectional Officers should be (a) graduate in Engineering with 3 yrs. service (50% of the promotion quota) or (b) diploma holders with 8 yrs. who are permanent as Sectional Officer (50% of the promotion quota).
5	Executive Engineer (Electrical/Mechanical)	Assistant Engineer (Electric/Mechanical) (as per practice)		8 yrs. for Engineering graduates and 10 yrs. for diploma holders.
6	Superintending Engineer/SSW	Executive Engineer		Executive Engineer with 7 yrs. service in the grade of Executive Engineer.
7	Planning Draftsman	Jr. Architectural Draftsman	..	Minimum of one year experience failing which by direct recruitment.
8	Planning Assistant	Planning Draftsman	50%	3 yrs. service as Planning Draftsman
9	Jr. Planner/Jr. Architect	Planning Assistant	50%	2 yrs. service in the grade subject to essential qualification (as per practice).
10	Director (Horticulture)	Deputy Director (Horticulture) or any other post considered equivalent by LG/Chairman, D.D.A.		
11	Assistant Horticulturist	Sectional Officer (Horticulture)		5 yrs. experience in the grade.

In respect of other technical posts, either the recruitment rules have not been framed or the method of recruitment is not by promotion.

Committee to Study Slump in Agriculture

2817. SHRI BHAGAT RAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he has received a letter written by the Vice-Chancellor of

Punjab Agricultural University, Ludhiana, requesting him to appoint a high level committee to devise ways to meet the situation created by the current slump in agriculture; and

(b) the main contents of the letter; and the reaction of the Government thereto?

THE MINISTER FOR AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). Yes Sir. In his letter, the Vice-Chancellor, Punjab Agricultural University, Ludhiana, has highlighted the imbalance being created in the agricultural economy due to higher prices of farm inputs and items of consumption on the one hand; and slump in the prices of some important agricultural products like sugarcane, cotton, potatoes and vegetables. He has cautioned that if timely action is not taken to remedy the situation, the extensive reliance being placed in the intensive adoption of farm technology to increase production, employment and incomes of rural people, and enhancement of the wages of the rural labour may not materialise. He has therefore suggested that a high level committee consisting of agricultural scientists, planners, marketing experts, administrations and representatives of farmers' organisations, may be appointed to thrash out the problem.

The Government is fully aware of the situation and necessary steps are being taken to help the farmers to improve their economy.

Livestock in Ladakh

2818. **SHRIMATI PARVATI DEVI:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the details of Central proposal to help to improve the quality of livestock in Ladakh?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): There is no Central scheme to improve the quality of livestock in Ladakh. However, three Centrally Sponsored Schemes, viz. Rinderpest Eradication Programme, Foot and Mouth Disease Control Programme and Strengthening of arrangements for Animal Husbandry Statistics are in operation in Jammu & Kashmir State and the benefits under these schemes would accrue to Ladakh region as well.

Reimbursement of Conveyance Charges to Engineers in C.P.W.D.

2819. **DR. P. V. PERIASAMY:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Engineers of all grades working in Central P.W.D. are eligible to draw reimbursement of actual conveyance charges by Taxi, Auto-rickshaw etc. for the local journeys performed in the interest of Government Works within 8 kms of their headquarters;

(b) if so, the authority who is competent to sanction for the various grades; and

(c) whether in many cases the actual reimbursements were not allowed and the Engineers were forced to spend from their own pocket for performing journeys to discharge the Government duties?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Upto a maximum of Rs. 50 per month as permissible under the Supplementary rules.

(b) The Superintending Engineers and Executive Engineers are the competent authorities to sanction the actual conveyance charges to the officers and staff working under them. They are also the controlling officers for themselves.

(c) No such case has been reported so far.

Fair Price Shops in Rural and Urban Areas

2820. **SHRI CHHITUBHAI GAMIT:** Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) the details regarding the fair price shops in the rural and urban areas, separately, State-wise;